

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 430
IB/248/ND/2019

IN THE MATTER OF:

Argentium International Pvt. Ltd. ...

Applicant

Versus

UTM Engineering Pvt. Ltd. ...

Respondent

Under Section 9 of IBC 2016.

Order delivered on 14.02.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,

HON'BLE MEMBER (JUDICIAL)

DR. SANJEEV RANJAN,

HON'BLE MEMBER (TECHNICAL)

HEARING THROUGH VIDEO CONFERENCING AND PHYSICAL MODE

PRESENT:

For the R-1 : Mr. Angad Mehta, Mr. Arsh, in IA No. 5223
For the RP : Mr. Rajat Chaudhary, Ms. Aastha Vishnoi, Advs.
For the Respondent : Mr. Abhirup Dasgupta, Mr. Ishaan Duggal,
Ms. Ruchi Goyal, Advs. For (R-3, 5, 7 in IA 1971)
For the Respondent : Mr. Shiva Lakshmi CGSC, Mr. Madhav Bajaj
Mr. Arani Chaudahry, Advs.
For the Liquidator : Mr. Abhishek Anand, Adv.
Mr. Shaurya Dhoundiyal for Respondent No. 1 in I.A. No. 2495 of 2023 and
3307 of 2021
For EPFO Mr. Kanhaiya Singhal, Ms. Vani Singhal
For the Respondent : Ms Shiva Lakshmi, CGSC, Mr Madhav Bajaj, Mr
Arani Chaudhury advs

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to
01.03.2024.

Sd/-

COURT OFFICER